

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1603
TO BE ANSWERED ON 4TH MARCH, 2016**

DIETARY SUPPLEMENTS

1603. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether about 60-70 per cent of dietary supplements being sold across India are fake, counterfeit, unregistered and unapproved;
- (b) if so, the details thereof;
- (c) whether the Government has received any representations from any corner in this regard, if so, the details thereof;
- (d) whether the dietary supplements market is estimated at US \$ 2 billion and is likely to double by 2020; and
- (e) if so, the details thereof and the steps taken/being taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): Licenses for manufacture and sale of dietary supplements have been issued to Food Business Operators on the condition that they adhere to the details of ingredients, additives, etc., approved for their respective products or the prescribed standards under the Food Safety Standards Act, 2006 and regulations thereunder. Further, no-objection certificates of various food products manufactured by different companies have been withdrawn and orders issued for recall of products for reasons such as the product not qualifying as 'food' or not meeting the prescribed labeling requirements and claims or being unsafe, etc. Action has been taken in these cases on the basis of the recommendations of the Scientific panels and actionable information received from other diverse sources including the information generated through surveillance and complaints, etc.

(d): The exact details of the size of the market of health supplements have not been compiled by the Government.

(e): Does not arise.